

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3957**

**TO BE ANSWERED ON DECEMBER 12, 2019**

**BSUP AND IHSDP PROPOSALS**

**NO. 3957. DR. A. CHALLAKUMAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the proposals submitted by some of the States under Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) scheme of Jawahar Lal Nehru National Urban Renewable Mission (JNNURM) are pending for approval for the last two years;**
- (b) if so, the details of such proposals and the reasons therefor, State-wise; and**
- (c) the time by which these proposals are likely to be cleared.**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

- (a) to (c) The period of Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) which was launched in December 2005, was upto 31 March 2012. However, to complete the on-going projects sanctioned upto 31 March 2012, the mission period was extended upto 31 March 2017. Thus, no new proposals under BSUP and IHSDP were sanctioned during the last two years.**